

In the National Company Law Tribunal, New Delhi
Registrar

C.P No. 197/97/ND/2018

SECTION OF THE COMPANIES ACT, 2013: 97

In the matter of:

M/s Raminder Singh & Ors.

.....**Petitioner**

VS.

M/s Ayur Herbals Pvt. Ltd. & ors.

.....**Respondent**

Order delivered on 5.10.2018

Coram: Shiv Ram Bairwa, Registrar

For Petitioner (s) : Ms. Chanchal Yadav, Advocate

For Respondent(s) : Ms. Arpita Yadav, Advocate for R-2

ORDER

The respondent company is registered with ROC Rajasthan and pursuant to notification no. S.O. 3145 (E) dated 28th June, 2018 issued by Ministry of Corporate Affairs, Government of India, the matter stands transferred to NCLT Jaipur.

The parties are directed to appear before the NCLT Jaipur on 26.10.2018.

Sd/-
(Shiv Ram Bairwa)
Registrar